

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VENUS ROLLING MILLS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Venus Rolling Mills Pvt. Ltd.
2.	Date of incorporation of Corporate Debtor	03.06.2005
3.	Authority under which Corporate Debtor is incorporated / Registered	RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U27100MH2005PTC153734
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	REGD. OFF: E-8, MIDC, BUTIBORI, NAGPUR MAHARASHTRA- 441122.
6.	Date of closure of Insolvency Resolution Process	17.03.2020
7.	Liquidation commencement date of Corporate Debtor	09.06.2022 Hon'ble NCLT, Mumbai Bench vide its order dated 09.06.2022 initiated the liquidation proceedings against the Corporate Debtor, copy of the said order has been available and downloaded from the website of the Hon'ble NCLT, Mumbai Bench on 22.06.2022.
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Devendra Singh Regn. No.: IBBI/IPA-002/IP-N00001/2016-17/10001
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Assotech Business Cresterra, Office No.216, 2 nd Floor, Tower-1, Sector-135, Noida, Uttar Pradesh-201305 E-mail: – dev_singh2006@yahoo.com;
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Assotech Business Cresterra, Office No.216, 2 nd Floor, Tower-1, Sector-135, Noida, Uttar Pradesh-201305 E-Mail: – liquidatorvrml@gmail.com
11.	Last date for submission of claims	22.07.2022

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **Venus Rolling Mills Private Limited** on **09.06.2022** (Copy of the said order has been available and downloaded from the website of the Hon'ble NCLT, Mumbai Bench on 22.06.2022.).

The stakeholders of **Venus Rolling Mills Private Limited** are hereby called upon to submit their claims with proof on or before 22.07.2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 23.06.2022

Place: Noida


DEVENDRA SINGH
LIQUIDATOR